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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Review Application No.256 of 2001 In
Original Application No.1102 of 2000

New Delhi, this the 8th day of August, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Shri Devi Dayal Sharma,
S/o Late Pt. Anand Swarup
R/o C-449, Main 100 Ft. Road, Chhajjupur, Shahdara,
Delhi-110 032.Review Applicant

Versus

1. The Chief Secretary,
Govt. of NCT of Delhi, New Secretariat,
I.P. Estate, New Delhi-110 002.
2. The Director of Education,
Directorate of Education,
Govt. of NCT of Delhi, Old Secretariat,
Delhi-110 006.
3. The Dy. Director of Education,
District North East, Govt. of NCT of Delhi,
'B' Block, Yamuna Vihar,
Delhi-110 053. ..Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No.256 of 2001 has been filed by the applicant for review of the order passed in OA 1102 of 2000 on 2.5.2001.

2. In the RA the applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration. No fresh error has been pointed out which may call for review of the order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(Kuldip Singh)
Member (J)

Rakesh